THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SUKH RAM): (a) N.C.C.F. have reported that a memorandum of May, 1989 has been received from the Scheduled Castes and Scheduled Tribes NCCF Employees Welfare Association. They have denied that NCCF is not following Government instructions and policies on reservation and welfare of SC/ST employees as alleged in the memorandum.

N.C.C.F. by a Board resolution adopted in March, 1976 decided to follow the guidelines . issued by the Government of India in respect of reservation for SC ST for recruitment in the Federa*ion with effect from 1-1-1976. This has been followed by them including (the roster points. It has been reported that .712 persons were appointed after 1-1-1976 for which 162 posts in-various categories was reserved for appointment of SC/ST candidates. Against the above 162 posts, 134 persons were appointed leaving balance of 28 posts in this class vacant. Federation became financially sick from early '80s, and on account of various complaints the Central Registrar of Cooperative Societies superseded the Board of Directors with effect from 15-10-1987. -Secretary, Department of Civil Supplies was appointed Administrator with effect from 15-10-1987. Administrator appointed an Expert Committee to make in-depth study of NCCF which presented its report in August, 1988.

Expert Committee observed that there was excess man-power in the Federation and recommended retrenchment of staff and closing down of uneconomic branches. While no person has been retrenched, it was decided by the Federation not to -30 in for any further recruitment unless the Federation was rehabilitated.

- N.C.C.F. have, however, confirmed that they are maintaining roster system and fixing seniority in accordance with the Government of India's instructions. They have also appointed a Liaison Officer for SC/ST work.
- (b) The Department is advising the N.C.C.F. to have a dialogue with the

N.C.C.F. SC/ST Employees Weltare Association to remove the grievances with the limitations of their present financial position.

Construction of Dispensary, in Ckittaranjan Park

- 2137. SHRI RATNA BAHADUR RAI: Will the Minister of URBAN DEVELOP-MENT be pleased to refer to the reply to Unstarred Question 2205 given in the Rajya Sabha on the 13th May, 1988 and state:
- (a) whether MCD.has changed' the site selected by Government for establishment of a CGHS Dispensary in Chittaranjan 'Park
- (b) whether the selected site has since been placed at the disposal of Government by the MCD; and
- (c) if so, what further action has been taken in regard to the construction of the dispensary and the present stage of its construction?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOP-MENT (SHRI DALBIR SINGH): (a) Land use of the selected site has not been chang-

- (b) No Sir.
- (c) Does not arise.

Number of man-power exporting agencies

- 2138. SHRI THOMAS KUTH1RAVA-TTOM: Will the Minister of LABOUR be pleased to state;
- (a) the number of man-power exporting agencies are working in public sector at State/Central level in the country;
- (b) which are these agencies and the number of persons sent abroad by these agencies:
- (c) whether it is a fact that private Egencies are sending more people abroad for jobs and Government agencies are not able to get even the contracts from Foreign Governments: and